Annexure 1

Name of the Corporate Debtor: M/s Grand Auto Udyog Private Limited

Date of commencement of liquidation:	18-Oct-24	List of Stakeholders as on:	04-Dec-24

List of secured financial creditors

(Amount in ₹)

		Details of claim received		Details of claim admitted											
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	IndusInd Bank Limited	16-Nov-24	22,42,45,594.80	22,42,45,594.80	Secured	8,41,06,000.00	Yes- the securities of the Company is relinquished and the guarantees and third party assets are not relinquished	A. Primary- Hypothecation of the entire current assets of the firm comprising, inter alia, of stocks of raw material, work in progress, finished goods, receivables, book debts and other current asset B. Collateral- 1. All the Piece and Parcel of Land (Together with the building/ structure built thereon, if any) situated at Dist. Tahasil, Mouze- Cuttack, Sahar Unit No. 32, Madhupatna, Khata No. 2,; Plot No. 762/1523, Area: Ac- 0.060 Dec. Kisam Homestead two owned by Mr. Ajaya Kumar Bhuiyan, Butted and Bounded by: In North & South- Road, In east- Plot No. 3579 and 3578, In west- Bima Moharana; 2. All the Piece and Parcel of Land (Together with the building/ structure built thereon, if any) situated at Dist. Tahasil, Mouze- Cuttack, Sahar Unit No. 37, Badambadi, P. S. Madhupatna, No. 4, Tahsil- Cuttack Sadar No. 226, Mutation Khata No. 535/175, Plot No. 490/1027, Area Ac. 0.003 Dec, Plot No. 491, Area Ac. 0.102 Dec., Total Area- 0.105 Decimals, Kisam- Homestead and also ; 3. All the Piece and Parcel of Land (Together with the building/ structure built thereon, if any) situated at Dist. Tahasil, Mouze- Cuttack, Sahar Unit No. 37, Badambadi, P. S. Madhupatna,No. 4, Tahsil- Cuttack Sadar No. 226, Mutation Khata No. 14-D1, Plot No. 528/1169, Area Ac. 0.003 Decimals (Homestead), Plot No. 490/1170, Area Ac. 0.017 Decimals (Homestead), Plot No. 524, Acre Ac. 0.019 Decimals and Plot No. 1163/1158. Area Ac. 0.017 Decimals, Total Area- 0.056 Decimals (Homestead) Butted and Bounded By In North- Plot No. 501, In South- Plot No. 489, 490, 525 &528, In East- Plot No. 523, 522 & 528 and In west- Plot No. 528 (Road) 4. Personal Guarantee: Mr. Nabin Kumar Mohanty, Mrs. Rosie Mohanty, Mr. Siddhant Mohanty and Mr. Ajaya Kumar Bhuyan	88,41,06,000.00	69.35%	0	0	0.00	0	
	Total		**22,42,45,595**	**22,42,45,595**		**8,41,06,000**	**-**		**88,41,06,000**	**69.35%**	**-**	**-**	**-**	**-**	